

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 359 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2021

Name of the Company: Santosh Kumar Sharma
V/s
Ray Infrastructure Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

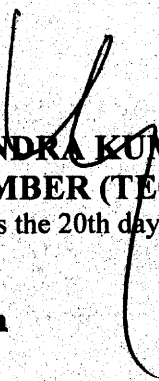
ORDER

Learned Counsel Mr. Vijay Patel appeared for Corporate Debtor.

Operational Creditor did not appear.

Corporate Debtor is directed to file reply within 7 days by giving copy to other side and other side may file rejoinder within 7 days.

Matter to appear for further consideration on 02.03.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 20th day of January, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Prakash